NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No. 04/KB/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M.

Name	of the Company	Pradip Chowdhury & Ors.	sVs-Andaman Wood Product	ts (India) Pvt. Ltd. &
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Jugit Gangaly Siddharten chasterjee { for un Politioners

Sanjeb k. Mukhopadhypy Respondent Sanjeb K.
Adv. nos. 1,283 Mukhopadh

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 3 is present.

Pleadings are complete. Both the parties are directeed to file writiten submission within 4 weeks from today with a copy in advance to the opposite parties.

List it on 09/03/2018.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)